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t[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PER SONNEL (SHRI RAM NIWAS MIRDHA): (a) The required information is not readily available and is being collected from the Ministries/Departments and will be laid on the Table of the House as a ion as possible.

(b) and (c) A statement is laid on the Table of the House

STATEMENT

According to the scheme for staffing senior administrative posts of and above the rank of Deputy Secretary under the Government of India, appointments to such posts are to be made on tenure deputation of officers belonging to the all India Services and the Central and States Services. Officers of the Central Secretariate Service who are promoted to the Selection Grade of that Service, ate aluo appointed on the post of Deputy Secretary. A similar patiem of staffing is followed for the post of Under Secretary. In that case, officers of the Central Secretariat Service promoted to Grade I of that Service are also considered for appointment to the post of Under Secretay. Since there is no direct recruitment to these posts which are filled, as stated above, by officers of various All India, Central and state Services wherein there is already reseruation for Scheduled Castes ana Scheduled Tribes, there is no seaarate reservation for them in these posts.]

ALIENATION OF PALACES OF MYSORE MAHARAJA

•112. DR. K. NAGAPPA ALVA : SHRI BANARSI DAS :

Will the Minister of HOME AFFAIRS be pleased to state :

†[] English translation.

- (a) wheiher it is a fact that the former Maharaja of Mysore, has approched the Central Government with a request to permit him to alienate his three places in the Mysore State;
- (b) if so, the action taken by the Government of India thereon; and
- (c) whether it is also a fact that three palaces, according to the condition of the Merger Agreement, are inalienable?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): (aj to (c) The private properties of the former Ruler of Mysore included three palaces, one each in Mysore, Bangalore and Ooiacamurid, with the condition of inalienability attached to them. The former Ruler of Mysore has asked lor the removal of this condition. The matter is under consideration.

SALE OF COUNTERFIBT STAMPS IN POST OFFICES

•113. SHRI K.C. PANDA:
SHRI SUNDAR MANI
PATEL:
SHRI LOKANATH MISRA:
SHRI RAM SAHAI:
SHRI DAHYABHAI V.
PATEL

Will (he Minister of COMMUNICA-TIONS be pleased to state:

- (a) whether it is a fact that a number of Post Offices in the country have been selling counterfeit posial stamps;
- (b) whether it is also a fact that sorr such cases have been detected by Gover ment;
 - (c) if so, the details thereof; and
- (d) the action, if any, taken agai ihe offenders?